

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PIONEER GAS POWER LIMITED Date of Commencement of Liquidation: 11-11-2025; List of Stakeholders as on Date: 31-03-2026; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digitof registration number: 10041

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	00	0	00	0	0	NA
3	Secured financial creditors	9	51868798145	9	50863149154	0	1005648991	0	Annexure 3
4	Unsecured financial creditors	1	500000	1	500000	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	30	109851864	29	105767158	0	4084706	0	Annexure 6
7	Operational creditors (Government Dues)	4	130709548	4	130626388	0	83160	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	7567449196	8	993392749	6572518843	1537604	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		52	59677308753	51	52093435449	6572518843	1011354461	0	